

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

112. IA/1701/2024 IA/1705/2024 IN C.P. (IB)/887(MB)2023

IN THE MATTER OF

Tagus Engineering Private Limited

Section 10 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 17.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. ANU JAGMOHAN SINGH
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Ankit Lohia (PH)
For the Respondent: Adv. Shantanu Ray (PH)

ORDER

IA/1701/2024

The prayer in the present I.A. is for listing of I.A. 5522/2023 on urgent basis. The I.A. 5522/2023 is already posted for 18.04.2024. In view of the same, the I.A. has become infructuous and disposed of as such.

I.A. 1705/2024

Adjourned to **18.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)